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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/365/ (IB)/2017
NAME OF THE PETITIONER(S) : DXN INDUSTRIES (M) SDN. BHD
NAME OF THE RESPONDENT(S) : DAEHSAN TRADING INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	S. Satish	Counsel for Petitioner	
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ORDER

Counsel representing the petitioner present. It is brought to the notice of the Bench that another operational creditor has moved a similar petition against this respondent, corporate debtor, in which the Division Bench had passed orders on 16.6.2017 in TCP/111(IB)/2017. No representation on behalf of the respondents. Counsel for petitioner stated that the respondent filed a reply by way of a counter in this matter. The Registry is directed to place the above order dated 16.6.2017 for passing appropriate order. Put up on 04.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)